

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 257/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

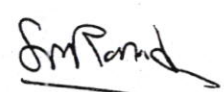
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: M/s. Marketgate Dimensions Research India Pvt.
Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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44	Siddharth Ranade ilb Tilaga	Petitioner COMMON ORDER	
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C.S.P. No. 257/230-232/NCLT/MB/MAH/2017

C.S.P. No. 258/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. The requisite Reports are awaited from R.D. and O.L. Office.
3. Adjourned to **02.02.2018**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
05.01.2018.

aah

Sd/-

M.K. Shrawat
Member (Judicial)